### Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summar received	y of claims	Summary admitted	of claims	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on		,
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	=	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	11,177,880	1	6,793,891	4,088,767	295,222	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	Total	5	11,177,880	1	6,793,891	4,088,767	295,222	-		

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

List of creditors as on: 26-03-2023.....

List of secured financial creditors belonging to any class of creditors (Amount in ₹)

; 15-12-2022

Sl. No.		Details or				Details of cl	aim admitte	d		Amount of continge- nt		Amount of claim not		Remark s, if any
		Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		related	% of voting share in CoC	claim	Mutual dues, that may be set- off	admitted	under verifica- tion	s, 11 any
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

List of creditors as on: 26-03-2023.....

List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)

Sl.	Name						Amount of	Amount of	Amount of	Amount of			
	of cre- ditor	received Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% of voting share in CoC	contingent claim	any mutual dues, that may be set- off	claim not a dmitted	claim und er verifica tion	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

List of creditors as on: 26-03-2023.....

# List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in $\aleph$ )

Sl. No.	Name of cre- ditor		of claim eive d	D	etails of cla	aim admitte	d			Amount of conti- ngent	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks , if any
		Date of rec eipt		Amount of claim admitte d	Nature of claim	covered by secur	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set- off		verifica- tion	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

creditors as on: 26-03-2023.....

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in $\mathbb{Z}$ )

Sl. No.	Name of cre-	Details of received	f claim		Details o	f claim adm	itted		Amount of conti-	Amount of any mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any
	ditor	Date of		nt Amount of Nature of Amount Whether % of		ngent claim	that may be set-off	admitted	verification				
				aumitteu		antee	party:	CoC					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

creditors as on: 26-03-2023.....

### List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorised		Details of received	claim		Detail	ls of claim ad	lmitted	Amount of conti-	Amount of any mutual	Amount of claim under	Amount of claim not a	Remarks, if any
110.	representa- tive, if any	man	Date of		Amount of claim admitted	of claim	Whether related party?	% voting share in CoC, if applicable	ngent claim	dues, that may be set-off	verification	dmitted	ii any
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

creditors as on: 26-03-2023.....

### List of operational creditors (Employees)

(Amount in₹)

	Name of authorised of	Name empl		ails of received	Det	Details of claim admitted				Amount of any	Amount of claim under	Amount of claim not	Remarks, if any
	representa- tive, if any	-oyee	Date of receipt		Amount of claim admitted		Whether related party?	% of voting shar e in CoC, if applicable	claim	mutual dues, th at may be set- off	tion	admitted	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

creditors as on: 26-03-2023.....

### List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of cl	Details of claimant Details of claim			Det	tails of clain	n admitted		Amount of	Amount of	Amount of	Amount of	Remarks,
No			received					T	contin- gent	any	claim under	claim not	if any
			Date of	Amount	Amount of	Nature of	Whether	% of voting	claim	mutual	verifica -	admitted	
			receipt	claimed	claim	claim	related	shar e in		dues, th at	tion		
	Departme	Govern			admitted		party?	CoC, if		may be set-			
	nt	ment						applicable		off			
-													
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure - 8

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

List of creditors as

on: 26-03-2023.....

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre ditor	Details of c	laim received							Amount of contin- gent		Amount of claim not	Amount of	Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	by	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set- off	ad- mitted	claim under verifica- tion	
						interest								
1	Abhishekh	21/2/2023	74,500	-	COMMISION	-	-	no	-			74,500		diff in books
2	Shivam	20/2/2023	65,000	-	COMMISION	•	-	no	-			65,000		diff in books
3	Ajay	15/2/2023	70,000	-	COMMISION	-	-	no	-			70,000		diff in books
4	Sandhya	17/2/2023	65,000	-	ACCOUNTS	•	-	no	-			65,000		diff in books
5	Bindal Paper	20/1/2023	10,903,380	6,793,891	MSTMTBAR	-	-	no	100	4,088,767		20,722		5642 diff in books

11,177,880 6,793,891 100 4,088,767 295,222 -

Name of the corporate debtor: Pebbles Prolease Pvt ltd; Date of commencement of CIRP

; 15-12-2022

List of creditors as on: 26-03-2023.....

## List of other creditors (Other than financial creditors and operational creditors) (Amount $in \vec{z}$ )

Sl. No	Name of cre		Details of Details of clai claim received m admitted						Amount of contin	Amount of any	claim not	claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	admitted	under verifica- tion	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	